



Government of Jammu and Kashmir  
Department of Culture  
Civil Secretariat, Jammu/Kashmir

**NOTIFICATION**

Jammu, the <sup>29<sup>th</sup></sup>----- March, 2017

SRO: <sup>150</sup>----- In exercise of the powers conferred by Sub-section (1) of Section 3 of Jammu & Kashmir Ancient Monuments Preservation Act, Samvat 1977 (1920- AD) Act No. V of 1977), the Government on the recommendation of Director, Archives, Archaeology & Museums, J&K hereby declare the "Bagh Deodi Poonch" falling under Khasra No 1407 as Protected Monument within the meaning of the said Act.

Further, in pursuance to the sub-section (2) of the aforesaid section 3, it is intimated that any person having objections to the issuance of this notification shall file his/her objections before the Secretary to the Government, Department of Culture, within two months from the date of publication of this notification in the newspaper or fixation of this notification at a conspicuous place on the Monument.

**By order of the Government of Jammu & Kashmir**

Sd/-  
(Dilshad Khan) IAS  
Secretary to the Government  
Culture Department

No: Cul/Arch/42/2016

Dated: <sup>29</sup>03-2017

Copy to the:

1. Principal Secretary to Hon'ble Chief Minister.
2. Commissioner/Secretary to the Government, Revenue Department.

3. Commissioner/Secretary to the Government, Law, Justice and Parliamentary Affairs Department.
4. Divisional Commissioner, Jammu.
5. Deputy Commissioner, Poonch.
6. Director, Archives, Archaeology & Museums, J&K, Jammu. He is requested to kindly fix up copy of notification in a conspicuous place on or near the Monument for the view of general public to invite objections, if any. He may also get the notification published in the local newspaper.
7. Director Information, J&K, Jammu.
8. Pvt. Secretary to Hon'ble Minister of State for Education, Technical Education, Culture, Tourism, Horticulture, Floriculture and Parks.
9. General Manager, Government press, Jammu for publication in Government Gazette.
10. Pvt. Secretary to Secretary to the Government, Department of Culture.
11. PA to Special Secretary to the Government, Department of Culture.
12. Government Order file (W.2.s.c)
13. Stock file/ SRO file.



(R.K. Vaid) KAS

Deputy Secretary to the Government  
Department of Culture.

